**Annexure-7**

**Name of the corporate debtor:ADMART PRIVATE LIMITED Date of commencement of liquidation:28.04.2022 List of stakeholders as on: 04.066.2022**

**List of other stakeholders, if any (other than financial creditors and operational creditors) NIL**

(Amount in ₹)

| Sl. No. | Name of stakeholder | Category of stakeholders (preference shareholders / equity shareholders / partners / others) | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| | NIL | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |